

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA

No. HHC/Rules/22(25)/83-

Dated: 3.11.2016

NOTIFICATION

In exercise of the powers conferred under Rule 2(1)(g)(i) read with Rule 5, of **the Himachal Pradesh Judicial Service Rules, 2004**, the High Court of Himachal Pradesh is pleased to make the following amendment in **“The Himachal Pradesh Judicial Service(Competitive Examination for the cadre of District Judges/Additional District Judges) Regulation, 2005”:-**

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| Short title | 1. | These Regulations may be called “The Himachal Pradesh Judicial Service(Competitive Examination for the cadre of District Judges/Additional District Judges) (5th amendment -2016)Regulations, 2005”. |
| Commencement | 2. | These shall come into force with immediate effect. |
| Amendment | 3. | Item No. (h) of Civil Law including local laws of Himachal Pradesh in Schedule-II “Books and Syllabus for the Competitive Examination for the Cadre of District Judges/Additional District Judges by Direct Recruitment from Amongst Eligible Advocates” of the above titled regulations shall stand deleted and substituted by “The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013”, which after substitution shall read as under:-
(h) The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013. |

**BY ORDER OF THE
HIGH COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No. HHC/Rules/22(25)/83-

Dated:3.11.2016

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2. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh.
3. The Chief Secretary(Home), to the Government of H.P., Shimla-2.
4. The L.R.-cum-Secretary(Law) to the Government of

- Himachal Pradesh, Shimla -171002.
5. The Secretary, H.P. Public Service Commission Shimla-2.
The Secretary/Private Secretary/PAs to the Registrar General/Registrar(Vigilance)/Registrar(Rules)/Registrar (Admn.)/Registrar(Judicial) and C.P.C. High Court of H.P. Shimla.
 6. The Administrator-Coordinator, Main Mediation Centre, High Court of H. P., Shimla.
 7. All the District/Additional District Judges, Civil Judges(Sr. Division)/(Jr. Division) in H.P.
 8. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
 9. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
 10. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
 11. The Director/Joint Director/Deputy Director, H.P. Judicial Academy, Shimla - 171005.
 12. The PA to Registrar (Estt.), High Court of Himachal Pradesh, Shimla - 171 001.
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(Virender Sharma)
Registrar (Rules)